

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 33

TO BE ANSWERED ON THE 11th DECEMBER, 2018

‘Employment in CPSEs’

33: SHRI B.V. NAIK:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:-

- (a) whether the rate of employment in Central Public Sector Enterprises (CPSEs) has been at the lowest during 2017-18 as compared to the last four years;
- (b) if so, the reasons for reduction in jobs despite more CPSEs being set up during that year as compared to previous years;
- (c) whether the Government has undertaken an impact assessment to ascertain the reasons for this reduction;
- (d) whether there has been an increase in hiring of contract employees and decline in the strength of permanent employees;
- (e) if so, the reasons therefor; and
- (f) the measures taken by the Government to ensure job security and provide alternate sources of livelihood to the laid off workers?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI BABUL SUPRIYO)**

(a) to (c): The total number of personnel employed in Central Public Sector Enterprises (CPSEs) during 2017-18 at 14.26 lakhs (provisional estimates) was lowest as compared to 14.72 lakhs in 2016-17, 15.01 lakhs in 2015-16 and 15.66 lakhs in 2014-15. The manpower planning and deployment in CPSEs is aligned to the objectives and targets of their business plan, prevailing business conditions & requirements and other factors like future operations, expansion / investment plan etc. As per available information, the other reasons for changes in manpower employment include retirement, attrition and Voluntary Retirement Scheme (VRS) / Voluntary Separation Schemes (VSS) etc. in CPSEs.

(d) & (e): The proportion of regular employees to total employees during the last four years i.e. 2014-15 to 2017-18 has remained between 82% to 76%. As mentioned above, the reasons for change in manpower employment include prevailing business conditions & requirements and other factors like future operations, expansion / investment plan, retirement etc.

(f): As a social safety measure, Government is implementing Counselling, Re-training and Redeployment (CRR) scheme for employees of CPSEs who have been released under VRS / VSS. These separated employees have opportunity of self / wage employment after short duration skill trainings under the CRR scheme. In case an employee does not opt for training for him/her self, his/her dependent is eligible for training under the scheme.
